

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
CP 10/241/PB/2022

IN THE MATTER OF:

Smt. Preeti Srivastava

.... Petitioner

v.

M/s. Soho Foundation & Ors.

.... Respondent

Order U/s. 241

Order delivered on 18.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Saurabh Shahi, Ld. Proxy Counsel
For the Respondent : Adv. Mrinal Harsh Vardhan, Adv. Yougender
Singh, Adv. Kailash Ram

ORDER

IA(CA)-11/2023, IA(CA)-12/2023

Mr. Saurabh Shahi, Ld. Proxy Counsel appeared on behalf of Mr. Girijesh Pandey, main counsel for the Petitioner and seeks pass over. Ld. Counsel for the Respondent is present physically. Since, there are other benches to be taken up, therefore, we are inclined to adjourn the matter to **11.07.2024**.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

18.04.2024
Lalit